

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

<u>ORDER</u>

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

S.No.	Name & EC	From	To
1.	Kuldeep Singh Gosain EC:70174350	(HQs), Delhi.	Reader in the court of Ms. Isra Zaidi, JMFC-04 (North-East), Karkardooma Courts
2.	Murli Chand, SJA EC:86244451	Reader in the court of Ms. Isra Zaidi, JMFC-04 (North-East), Karkardooma Courts	SJA Office Pool, Admn. Branch-II (HQs), THC, Delhi.

Note: The official at SI. No.I is stand relieved from his current posting station with the directions to join at transferee station forthwith.

b. Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the definquent, as per rules without any notice.

(Sanjay Garg-I) Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(HQs)/2025 21585-599 Dated, Delhi the 0.8 MAY 2025

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
- 2. The Officer/Officer in-Charge concerned.
- 3. PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 4. The Sr. Accounts Officer / DDO, Central, THC, Delhi.
- 5. The AAO/DDO concerned.

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- 6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
- 7. The Dealing Assistant (Leave), Admn. Branch concerned.
- 8. The Dealing Assistant, ACR Cell (HQs), Delhi.
- 9. The Dealing Asst., Website Committee, THC with the directions to upload the order
- on the 'Employees Corner' (on Website).
- it. For uploading on LAYERS.
- 1 The officials concerned for immediate compliance.

A31

Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi